

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 1

Date :12/01/2018

Day :Friday

Time : 02:30 P.M


CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/50276/2015	C.C.E Ludhiana	Punjab Roadways Punbus	DR/IP	
2	E/60636/2016	Neeraj Traders	C.C.E CHANDIGARH-II	L. P. Asthana & Reena Khair/DR	
3	E/60804/2017	Aakash Ploytech Private Limited	C.C.E Faridabad I	DINESH AHUJA CA/DR	
4	ST/60854/2017	Prime Banox	C.C.E Ludhiana	Harvinder Singh,Adv/DR	


Prepared By


Checked By


4.1.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh